

संबंध हिन्दी के विकास और हिन्दी तर प्रदेशों में हिन्दी के प्रचार और प्रसार से ही है। विभिन्न हिन्दी भाषी राज्यों तथा केन्द्र में प्रशासनिक तथा कानूनी मामलों के लिए हिन्दी के प्रयोग में एकरूपता लाने के संबंध में उपर्युक्त मंत्रालयों से जानकारी मांगी गई है, जो प्राप्त होने पर लोक सभा पटल पर रख दी जायेगी।

जहां तक शिक्षा-मंत्रालय का संबंध है, शिक्षा आयोग की सिफारिश पर हिन्दी को अन्य भारतीय भाषाओं के साथ विश्वविद्यालय स्तर पर शिक्षा का माध्यम बनाने के लिए शिक्षा मंत्रालय प्रयत्नशील है। हाल ही में हिन्दी भाषी राज्यों के विश्वविद्यालयों के उप-कुलपतियों की बैठक काशी हिन्दू विश्वविद्यालय, वाराणसी, में हुई थी, जिसमें विभिन्न विषयों में विश्वविद्यालय स्तर के हिन्दी पुस्तकों के निर्माण की समस्याओं पर विचार किया गया।

विश्वविद्यालय स्तर को पुस्तकों का निर्माण कार्य वैज्ञानिक तथा तकनीकी शब्दावली आयोग भी विश्वविद्यालयों तथा गैर-सरकारी प्रकाशकों के सहयोग से कर रहा कर रहा है। इस कार्य में आयोग ने काफी प्रगति की है और इस कार्य को आगे बढ़ाने के लिए प्रयत्न किए जा रहे हैं। शब्द बल; आयोग द्वारा विभिन्न विषयों में शब्दावली बनाने का कार्य भी तेजी से आगे बढ़ रहा है। आयोग ने प्रशासनिक शब्दावली बना कर प्रकाशित कर दी है। शब्दावली को अन्तिम रूप देने का कार्य विभिन्न भाषाओं के विशेषज्ञों तथा भाषाविदों के सहयोग से किया जाना है, जिससे कि सभी भाषाओं में तकनीकी और वैज्ञानिक शब्दावली में एकरूपता और सभन्धव लाया जा सके।

Connaught Place Incidents on New Year Eve

- *103. SHRI S. S. KOTHARI:
SHRI ONKAR LAL BERWA:
SHRI M. L. SONDHI:
SHRI BAL RAJ MADHOK:
SHRI N. DANDEKAR:
SHRI D. B. RAGU:
SHRI RAMJI RAM:
SHRI SHIV KUMAR SHASTRI:
SHRI MRITYUNJAY PRASAD:
SHRI RAGHVIR SINGH SHASTRI:
DR. RANEN SEN:
SHRI HARDAYAL DEVGUN:
SHRI LAKHAN LAL KAPOOR:
SHRIMATI TARKESHWARI SINHA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that women were molested on New Year's eve in Connaught Place, New Delhi by hooligans after blocking some roads and stopping cars and that the Police failed to take any action;

(b) if so, Government's findings in the matter; and

(c) the steps Government have taken to ensure that (i) there is no recrudescence of such incidents and (ii) there is improvement in the deteriorating law and order situation in Delhi?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):
(a) Reports were received that large crowds of revellers who had collected at various places in Connaught Place on the New Year Eve had stopped cars and molested some women seated in some of those cars and that Police action was not effective.

(b) The Additional District Magistrate, Delhi, who enquired into the matter has come to the conclusion that there was failure on the part of Police officials on duty in maintaining order.

(c) Further tightening of the preventive measures generally taken in connection with such occasions is being effected; they include preventive measures against noted bad characters, etc.

The law and order situation in Delhi is constantly being reviewed by the Administration and suitable measures are taken from time to time to keep the law and order situation under control.

A number of reorganisation schemes have recently been sanctioned for the purpose of modernising the Delhi Police.

Lok Pal

*104. SHRI N. K. P. SALVE:
SHRI RABI RAY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have taken any decision regarding the appointment of a Lok Pal at the Centre; and

(b) if so, when such appointment is likely to be made?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKYA): (a) and (b). Government have decided to set up a statutory machinery for the Central Government, headed by a Lokpal, to inquire into complaints alleging corruption or injustice arising out of maladministration. A Bill on the subject will be introduced in Parliament as soon as it is finalised.

Demonstrations by Haryana Government Employees

*105. SHRI NAMBIAR:
SHRI P. P. ESTHOSE:
SHRI SATYA NARAIN
SINGH:
SHRI GANESH GHOSH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the employees of the Haryana Government held black flag demonstration throughout the State on the 3rd January, 1968;

(b) if so, the reasons therefor; and

(c) the steps taken by Government to settle their demands?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA):

(a) No, Sir.

(b) Does not arise.

(c) The Haryana Government employees had been agitating for the grant of higher dearness allowance to them at the Central Government rates with effect from 1st May, 1967 and also implementation of recommendations of Kothari Commission in respect of Haryana Teachers. After discussions with the various political leaders and representatives of the employees, the State Government had announced increased dearness allowance with effect from 1st December, 1967 and a further increase in dearness allowance with effect from 1st January, 1968. The Government also have accepted the recommendations of the Kothari Commission in respect of Haryana Teachers and decided to implement the same from 1st December, 1967. The employees have, however, demanded that the increases sanctioned with effect from 1st December, 1967 and 1st January 1968 should have retrospective effect from 1st May 1967 and 1st November 1967 respectively, as has been sanctioned by the Punjab Government in the case of their employees. This demand has not been accepted by the State Government.

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*106. SHRI S. C. SAMANTA: Will the Minister of EDUCATION be pleased to state:

(a) the progress made in ironing out differences with the Pakistan Government in connection with the ac-